

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 38**

**C.P. (IB)/1131(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES:      **GAMMON      REALTY      LIMITED      V/s**  
**PRAFUL NANJI SATRA**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Ms. Surekha Yadav, Advocate i/b Mr. Avinash Khanolkar, Advocate appeared for the RP.
2. Adv Shlok Bodas i/b Parinam Law Associates appeared for the Personal Guarantor.
3. Mr. Devashish Godbole, Advocate appeared for the Petitioner.
4. Matter is already listed on 13.06.2024 for hearing.
5. List this matter on **13.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna